

VACCINE INSTITUTE, BELGAUM

1352. SHRI H. S. NARASIAH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the stage at which the scheme for expansion of the indigenous manufacture of free freeze dried vaccine at the Vaccine Institute, Belgaum, stands;

(b) whether the loan assistance sought for by the Government of Mysore from the Centre for the year 1972-73 was fully met by the Central Government; and

(c) whether the Government of India will sanction the loan assistance sought for by the State Government for the year 1973-74 for the same purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Nearly 50 per cent of the expansion programme of the indigenous manufacture of freeze dried vaccine at the Vaccine Institute, Belgaum, has been completed.

(b) Against the request of the State Government for loan assistance of Rs. 14.66 lakhs, an amount of Rs. 8.00 lakhs is being considered for release during the year 1972-73. The State Government have an unspent balance of Rs. 4.42 lakhs from the loan assistance provided during the year 1971-72.

(c) The loan assistance to be provided during the year 1973-74 will depend on the resources position for that year. However, it is expected that their requirements will be broadly met.

HALDIA SHIPYARD

1353. SHRI KALI MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the answer to Unstarred Question No. 597 given in the Rajya Sabha on the 28th February, 1973 and state:

(a) whether Government have taken a final decision to set up three more shipyards in the country, including the Haldia shipyard;

(b) if so, what further steps are being taken in pursuance of the Haldia Shipyard Scheme and the estimated cost and foreign exchange requirement of this scheme; and

(c) whether the Haldia shipyard project is likely to be taken up for implementation under the 5th Five Year Plan; if so, upto what stage it is to be implemented during the 5th Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): (a) to (c) No, Sir. The question on setting up additional shipyards in the Fifth Plan period is under consideration.

NATIONAL HIGHWAY No. 13

1354. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway No. 13 connecting Sholapur-Chitradurga-Mangalore has been completed only upto Chitradurga and the proposals to continue the High way via Hosadurga-Birur-Kadur-Chikamagalur-Mangalore is pending before the Government of India for nearly 15 years, even though the scheme has received second priority; and

(b) if so, whether Government propose to complete National Highway No. 13 on priority basis?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): (a) and (b) National Highway No. 13 runs from Sholapur to Chitradurga only. It was declared as a National Highway in 1960 and its development is in progress. The Road from Chitradurga to Mangalore is an existing State Highway and its development is primarily the responsibility of State Government. In 1966 while inviting proposals for making new additions to